

(c) No, Sir.

(d) Does not arise.

(e) Taking into account the grades of the material and load ports mutually agreed upon with the buyers, shipments were effected from Madras & Paradip.

Increase in Payment of Overtime Allowance to Employees of Nationalised Banks

*942. SHRI CHHITTUBHAI GAMIT : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there has been an increase in the overtime allowance paid to the employees of nationalised banks during the last three years ;

(b) whether some directions were also issued earlier to curtail the overtime allowance by Government ;

(c) whether it is also a fact that overtime allowance in the banks is paid not on the basis of the actual hours of work put in by an individual but on the basis of the hours decided by the bank executives and the union of each bank ; and

(d) if so, the details regarding the procedure followed in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Government had advised the public sector banks to ensure that overtime allowance was paid to the employees for actual work performed outside office hours and that too only when it became absolutely necessary. The banks had also been asked to periodically monitor payment of overtime to the staff so as to keep it to the minimum. As a result of the action taken, the overtime bill of the banks has substantially gone down from Rs. 34.31 crores in 1980 to Rs. 11.42 crores (provisional, in 1983.

(c) and (d) The banks have reported that overtime is being paid to the employees for actual work performed outside office hours.

Central Government Policy of Canalising Mica Trade Through MITCO

*943 SHRI A.K. ROY : Will the

Minister of COMMERCE be pleased to state :

(a) whether his attention has been drawn to a news-item that appeared in a Dhanbad-based Hindi daily on 7th April, 1984 stating that Bihar Government are opposed to the Central Government's policy of canalising mica trade through MITCO ; and

(b) if so, the details of objection raised by the Bihar Government and Government's reaction thereto ?

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) and (b) Yes, Sir. The Government has noted the fact that the views attributed in the press report to the Minister of Industries by the Government of Bihar regarding the continuation of export of mica through MITCO are in conformity with the Government's policy on canalisation of processed mica exports.

Difficulty faced by Gulf passengers in confirming Air Tickets on Mangalore-Bombay Sector

*944. DR. SUBRAMANIAM SWAMY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that many Gulf passengers find it difficult to get their Mangalore-Bombay Sector air tickets confirmed at Mangalore Indian Airlines office ;

(b) whether it is also a fact that they experience this difficulty in spite of having confirmed return tickets issued to them in the Gulf countries ;

(c) whether it is also a fact that complaints in this regard have been received against the Indian Airlines, Mangalore ; and

(d) if so, the action taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) No, Sir. Only those Gulf passengers who approach the Indian Airlines Booking Station seeking confirmation at short notice, face difficulty in getting confirmation on the Mangalore-Bombay sector.

(b) No, Sir. Gulf passengers holding